97

- (3) गैर-राजनैतिक स्वरूप की सभाक्रों में, जहां मंत्री महोदय को विशेष की रूप से श्रामंदित किया गया था, भाषण के देने के लिए; श्रीर
  - (4) श्रीमती इन्दिरा गांधी की गिरफ्तारी के बाद उत्पन्न विधि व व्यवस्था की स्थिति का श्रध्ययन करने तथा उस पर विचार विमर्श करने के लिए।

† THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) Yes, Sir.

(b) Names of the places visited:

Pune, Ahmednagar, Jalgaon, Bhusawal, Bombay, Dharangaon, Amalner, Chopade, Hated, Shirpur, Sindkheda, Nagpur, Kalmeshwar, Kalwad, Saoner, Wardha, Hinganghat, Warora, Chimur, Chandrapur, Tadoba, Yeotmal, Wani, Pandharkawada, Darwah, Karanja, Murtizapur, Akola, Buldhana, Balapur, Khamgaon, Malkapur, Deolgaon Raja, Jalna.

And places at very short distances from above places.

## Purposes of vistits:

- (i) To hold official discussions with Collectors, District Superintendents of Police and other district officers:
- (ii) to attend reception functions held by non-political bodies in honour of the Minister;
- (iii) to address meetings of nonpolitical nature where Minister had been specially invited; and
- (iv) to study and discuss the law and order situation arising after the arrest of Shrimati Indira Gandhi.]

## श्चानन्द मार्गियों की तलाश के दौरान निदींव लोगों की गिरफ्तारी

- 1162. श्री बापूरावजी मास्तरावजी देशमुख क्या गृह मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह मच है कि म्रानन्द मागियों को गिरफ्तार करने के लिए पूरे देश में गत दो महीनों के दौरान जल्दी में तलाशियां ली गई; जिसमें पुलिस द्वारा कई ऐसे लोगों को भी गिरफ्तार किया गया जो भ्रानन्द मार्ग से सम्बन्धित नहीं थे; भौर
- (ख) क्या सरकार को भी यह रिपोर्ट मिली है कि इन निर्दोष लोगों को पुलिस द्वारा जांच के दारान परेशान किया गया?

## †[Arrest of innocent persons during search for Anand Margis

1162. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that hurried searches were carried out during the last two months to apprehend Anand Margis throughout the country in the course of which a number of persons not connected with Anand Marg were also held by police; and
- (b) whether Government have also received reports that these innocent persons were harassed by the police during interrogations?]

गृह मंत्रालय में राज्य मत्री (श्री धनिक लाल मण्डल): (क) ग्रांर (ख) जम्मू ग्रांर कश्मीर, केरल ग्रांर पिचम बंगाल की सरकारों को छोड़कर, जिनके उत्तर की प्रतीक्षा है, ग्रन्य राज्य सरकारों ग्रांर संघ शासिन क्षेत्र के प्रशासनों न सम्बन्धित ग्रवधि के दौरान ऐसी किसी नलाशी, गिरफ्तारी ग्रयवा परेशान करने की कोई रिपोर्ट नहीं दी है।

<sup>†[ ]</sup> English translation.

† [THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): Excepting the Govern-(a) and (b) ments of Jammu and Kashmir, Kerala and West Bengal, whose replies are awaited, the other State Governments and UT Administrations have not research, arrest ported any such harassment. during the period.]

conviction of per-Apprehension and sons in Delhi and other Union territories 🚁 ानीयस्य 🔁

1163 SHRIMATI SAROJ KHA-PARDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons apprehended and convicted, separately in Delhi and other Union territories during the last six months under the Essential Commodities Act for charging excess rates, refusing to sell goods in spite of having sufficient stocks of those goods and for non-displaying of stock and price lists; and

(b) the number of persons whose licences have been suspended during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) A statement containing the requisite information in respect of all the Union Territories is laid on the Table of the House.

partub anagreg persons to ites ? wareh for Asked Marris Statement

The number of persons apprehended and convicted Separately in Delhi and other Union territories during the last six months under the Essential Commodities Act, for charging excess rates, refussing to sell goods inspite of having sufficient stocks of these goods and for not displaying of Stock and Price Lists and the Number of Persons whose Licences have been suspended during the above period.

The state of the s	1000 2000年 1430年	CONTRACTOR OF THE CONTRACTOR O		195µ1		No. of persons apprehend ed	No. of persons convicted	No. of persons whose licences were suspended
1. Andaman and Nicoba						Nil	Nil	Nil
2. Arunachal Pradesh		•		•		Nil	NH	Nil
3. Chandigarh .			•		•	4	Nil	Nil
4. Dadra and Nagar H	aveli 🤲 🔻 😘	÷.		7.7	•	Ńil	Nil	Nil
5. Delhi	• •	Bet Kir.		•		133	Nil	7
6. Goa, Daman & Diu		· . · .	•	•	•	42	7	Nil
7. Lakshadweep .	• ** • •			٠		MH	Nil	Nil
3. Pondicherry .					•	3	3	Nil
9. Mizoram	F		•		•	Nil	Nil	Nil